

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:720
ANSWERED ON:09.07.2009
BRIDGES IN TAMIL NADU
Ramasubbu Shri S.

Will the Minister of RAILWAYS be pleased to state:

- (a) the status of execution of Road Over Bridges (ROBs), Rail Under Bridges (RUBs) and Level Crossings taken up in various parts of Tamil Nadu during the last three years and the targeted dates fixed for their completion;
- (b) the details of above pending proposals which are yet to be taken up and the reasons for delay, if any;
- (c) the details of new proposals of the State which are under consideration of the Railways;
- (d) whether the cost share ratio have been changed and made simple; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS) (SHRI K.H. MUNIYAPPA)

(a) : Works of Road Over/Under Bridges are not sanctioned State-wise. These are taken up Railway-zone-wise. However, Railways serving the State of Tamil Nadu have intimated that during 2006-07, 29 works, in 2007-08, 39 works and during 2008-09, 23 works of ROB/RUBs were sanctioned in the State. Similarly 49 Level Crossings were Manned in 2006-07, 21 in 2007-08 & 30 in 2008-09 by Rly. concerned. Completion of Road Over/Under Bridges depends upon completion of approaches done by State Government. Railways make all out efforts to complete their portion of work (bridge proper across tracks) before or simultaneously with the work of approaches. Hence, target dates cannot be fixed.

(b) : At present all the works are at various stages of planning and execution. However, delay in execution depends on delay in acquisition of Land for approaches, approval of General Arrangement Drawings, delay in approval of Estimate for approaches, delay in making encroachment free site by State Government, provision of diversion for traffic, furnishing of undertaking for cost sharing & closure of Level Crossing etc.

(c) Four proposals from Tamil Nadu have been under consideration for sanction during 2009-10 vis.

- (1) ROB in lieu of LC No.18, km 27/500-600 at Tirunelveli yard
- (2) ROB at Vyasarpadi in lieu of existing under bridge.
- (3) ROB in lieu of Bridge No.328 near Thiruvanaikaval near Trichy.
- (4) ROB in place of Bridge No.1136 near Tiruchirappalli yard.

(d) & (e): Cost pattern remains the same as earlier. It is borne in the ratio of 50:50 by Railways and State Government for Cost Sharing works sanctioned in lieu of busy Level Crossing having traffic density of 1 lakh or more TVUs (Traffic Vehicle Units).